

IN THE COURT OF PRL. SENIOR CIVIL JUDGE & J.M.F.C.,  
DEVANAHALLI, CAUSE LIST FOR 21-06-2021

**MORNING SESSION**

<b>SL. No.</b>	<b>CASE NO.</b>	
1	O.S.	848/07
2	O.S.	888/07
3	O.S.	81/20
4	O.S.	360/14
5	O.S.	768/08
6	O.S.	299/20
7	O.S.	745/20
8	O.S.	1832/06
9	O.S.	578/16
10	O.S.	579/16
11	O.S.	580/16
12	O.S.	729/16
13	O.S.	522/20
14	O.S.	80/11
15	O.S.	78/12

**AFTERNOON SESSION**

1	Ex.	16/12
2	O.S.	729/18
3	O.S.	478/12
4	M.C.	10/2021
5	O.S.	679/08
6	L.A.C.	24/06
7	L.A.C.	97/06
8	L.A.C.	201/06
9	O.S.	731/06
10	O.S.	703/08
11	O.S.	146/14
12	O.S.	74/12
13	O.S.	557/12
14	O.S.	355/14
15	O.S.	322/14

Prl. Senior Civil Judge & JMFC,  
Devanahalli.

**II ADDL. SENIOR CIVIL JUDGE AND JMFC, DEVANAHALLI**

**CAUSE LIST DATED 21-06-2021**

**MORNING SESSION**

Sl.No.	Case Type	Case No./year
1	LAC	126/2006
2	O.S.	1157/2007
3	O.S.	559/2009
4	O.S.	13/2010
5	O.S.	214/2013
6	Misc.	19/2015
7	O.S.	27/2017
8	O.S.	91/2017
9	LAC	11/2018
10	Misc.	23/2020
11	O.S.	264/2017
12	O.S.	722/2015
13	Misc.	30/2015
14	O.S.	373/2015
15	O.S.	598/2013

**AFTERNOON SESSION**

16	O.S.	633/2009
17	EX	7/2010
18	O.S.	469/2011
19	O.S.	706/2015
20	FDP	16/2015
21	O.S.	97/2016
22	O.S.	219/2017
23	O.S.	230/2017
24	O.S.	276/2017
25	O.S.	368/2019
26	M.C.	50/2020
27	O.S.	548/2011
28	O.S.	456/2012
29	O.S.	134/2013
30	Misc.	12/2013

**II Addl Sr.Civil Judge & Jmfc.,  
Devanahalli.**



**IN THE COURT OF ADDL.CIVIL JUDGE AND JMFC,  
DEVANAHALLI, CAUSE LIST DATED 21-06-2021**

<b>MORNING SESSION</b>	<b>AFTERNOON SESSION</b>
<b>CRIMINAL CASES</b>	<b>CIVIL &amp; CRIMINAL CASES</b>
<p align="center"><b><u>HEARING</u></b></p> <p>1. C.C.893/2008 2. C.C.1467/2014 3. C.C.981/2017 4. C.C.3033/2018</p> <p align="center"><b><u>J.C.</u></b></p> <p>5. Cr.73/2021 (VPS) 6. Cr.65/2020 (VPS) 7. Cr.64/2020 (VPS) 8. C.C.4262/2018 9. C.C.3337/2018 10. C.C.2229/2019 11. C.C.5306/2016 12. C.C.3607/2018 13. C.C.1168/2019</p> <p align="center"><b><u>CHARGE/PLEA</u></b></p> <p>14. C.C.2578/2015 15. C.C.2236/2018</p>	<p align="center"><b><u>HEARING</u></b></p> <p>1. O.S.90/2004 2. F.D.P.4/2009 3. O.S.194/2011 4. O.S.524/2012 5. O.S.888/2012 6. O.S.198/2014 7. O.S.530/2014 8. O.S.574/2014 9. O.S.534/2015 10. O.S.2/2021 11. O.S.510/2018</p> <p align="center"><b><u>ARGUMENTS</u></b></p> <p>12. O.S.562/2011 13. O.S.872/2011 14. O.S.312/2013</p> <p align="center"><b><u>ORDERS</u></b></p> <p>15. O.S.34/2021 -</p>

**NOTE:** All the advocates are requested to strictly follow  
SOP dated 21/05/2021 issued by the Hon'ble  
High Court of Karnataka.

  
**I/c Addl.Civil Judge & JMFC.,  
Devanahalli.**